

**F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 16.11.2018

ORDER NO. 245 OF 2018

Hon'ble President is pleased to partially modify the roster order no. 238 of 2018 for CESTAT, New Delhi constituting Division Benches as follows:

1. On 19.11.2018 at 2.30 p.m. Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following part-heard matter:-
ST/52076/2014-CUS (DB)
2. On 20.11.2018 at 2.30 p.m. Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following part-heard matter:-
ST/54473/2014-CUS (DB)
3. On 22.11.2018 at 2.30 p.m. Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following part-heard matters:-
ST/215/2012-CUS (DB)

By order,

**(Bineesh Kumar K. S.)
Registrar**

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16/11/18
Dy. Registrar